

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Srinagar/Jammu

**Notification**  
**Srinagar, the 14th August, 2022.**

**S.O 379.** - In exercise of the powers conferred by third proviso to sub-rule (1) of rule 176 of the Jammu and Kashmir Police Rules, 1960, the Government hereby directs that there shall be a relaxation of three years in upper age limit for Ex-Agniveers in direct recruitment for the post of Constable in Jammu and Kashmir.

**By order of the Government of Jammu and Kashmir.**

Sd/-  
**(Raj Kumar Goyal), IAS**  
Financial Commissioner/  
Additional Chief Secretary

No: HOME-PNG/133/2022-01 (CC 199199)

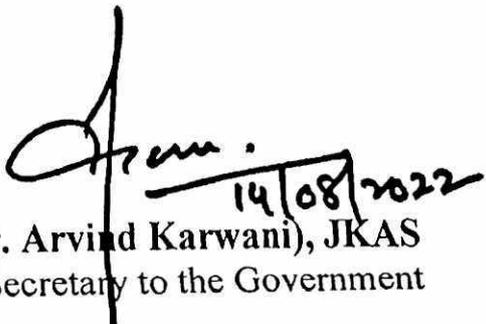
Dated: 14.08.2022

**Copy to the:-**

1. Learned Advocate General, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lt. Governor, J&K.
4. Principal Secretary to the Government, General Administration Department.
5. Principal Secretary to the Government, ARI & Trainings Department.
6. Commissioner/Secretary to the Government, Social Welfare Department.
7. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
8. Director Information & Public Relations, J&K.
9. Director Archives, Archaeology and Museums, J&K.
10. General Manager, Government Press, Jammu/Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
11. Private Secretary to the Chief Secretary, J&K.
12. Private Secretary to Financial Commissioner (Additional Chief Secretary) Home Department.
13. I/c Website, Home Department.

**Copy also to the:-**

Additional Secretary (JKL), Ministry of Home Affairs, Government of India.

  
**(Dr. Arvind Karwani), JKAS**  
Additional Secretary to the Government